(b)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

Date of order: 20-9-96

CP No. 166/95 (OA No. 961/92)

Duli Chand

.. Petitioner

Versus

Shri G.L.Rajoria

.. Respondent

Mr. Shiv Kumar, counsel for the applicant
None present for the respondent
CORAM:

Hon'ble Mr. O.P.Sharma, Administrative Member
Hon'ble Mr. Ratan Prakash, Judicial Member
ORDER

Per Hon'ble Mr. O.P.Sharma, Administrative Member

The learned counsel for the petitioner states that the respondent has since complied with the directions of the Tribunal given in the order dated 10-7-1995 passed by the Tribunal in OA No. 961/92, Duli Chand Vs. Union of India and Ors. The Contempt Petition has, therefore, become infructuous. It is, therefore, dismissed. Notices issued are discharged.

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(Ratan Prakash) Judicial Member (O.P.Sharma)
Administrative Member